

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-404/2000 in

MA-2648/2000

MA-2649/2000

OA-1792/96

(2)

New Delhi this the 28th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Triroki Nath,
S/o Sh. Mukut Behari,
Working as Fitter
Under Senior Signalling &
Telecommunication Engineer(Const.),
Aligarh, Northern Railway.Petitioner

(through Sh. Vijay Pandita, proxy for Sh. K.K. Patel,
Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. Sita Ram Ujjalani,
Chief Administrative Officer (Const.),
Northern Railway,
Kashmere Gate, Delhi.

3. Sh. I.P. Mathur,
Sr. Signalling & Telecommunication
Engineer (Const.), Aligarh,
Northern Railway. Respondents

(through Sh. B.S. Jain, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Shri Patel that the Tribunal's order has
been implemented and CP-404/2000 together relating MAs
do not survive. Accordingly, CP-404/2000 is dropped.

Notices discharged.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S. R. Adige

Vice-Chairman(A)

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